

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 722/Confdl./2019
II-3-1/2019

Bilaspur, dated the 09nd July, 2019

The following Senior Civil Judges, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Sanjaya Ratrey, Civil Judge Class-I & Chief Judicial Magistrate	Dantewara	Gariaband	Gariaband	I Civil Judge Class-I & Chief Judicial Magistrate
2.	Shri Jitendra Kumar Thakur, Civil Judge Class-I & Chief Judicial Magistrate	Bemetara	Bijapur	Bijapur	Civil Judge Class-I & Chief Judicial Magistrate
3.	Shri Jagdish Ram, I Civil Judge Class-I & Chief Judicial Magistrate	Kawardha	Bemetara	Bemetara	Civil Judge Class-I & Chief Judicial Magistrate
4.	Shri Anil Kumar Bara, I Civil Judge Class-I & Chief Judicial Magistrate	Surajpur	Narayanpur	Narayanpur	Civil Judge Class-I & Chief Judicial Magistrate
5.	Shri Santosh Kumar Mahobia, Civil Judge Class-I	Saraipali	Janjgir-Champa	Janjgir-Champa	I Civil Judge Class-I & Chief Judicial Magistrate,
6.	Ku. Pushplata Markande, II Civil Judge Class-I	Raigarh	Mahasamund	Mahasamund	I Civil Judge Class-I & Chief Judicial Magistrate
7.	Smt. Mona Chauhan, Civil Judge Class-I	Pendra-Road	Dhamtari	Dhamtari	I Civil Judge Class-I & Chief Judicial Magistrate
8.	Shri Krishna Kumar Suryawanshi, II Civil Judge Class-I	Baikunthpur	Baloda-Bazar	Bazar-Bazar	I Civil Judge Class-I & Chief Judicial Magistrate

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(2)

9.	Ku. Vandana Verma, Civil Judge Class-I	Kurud	Korba	Korba	I Civil Judge Class-I & Chief Judicial Magistrate
10.	Shri Santosh Thakur, Addl. Judge to the Court of Civil Judge Class-I	Katghora	Balod	Balod	I Civil Judge Class-I & Chief Judicial Magistrate
11.	Shri Narendra Kumar, Civil Judge Class-I	Katghora	Kawardha	Kawardha	I Civil Judge Class-I & Chief Judicial Magistrate
12.	Smt. Shyamwati Maravi, III Civil Judge Class-I	Kawardha	Dantewara	Dantewara	Civil Judge Class-I & Chief Judicial Magistrate
13.	Smt. Monika Jaiswal, Civil Judge Class-I	Bhatapara	Raigarh	Raigarh	I Civil Judge Class-I & Chief Judicial Magistrate
14.	Smt. Sushma Lakra, Civil Judge Class-I	Patan	Mungeli	Mungeli	I Civil Judge Class-I & Chief Judicial Magistrate
15.	Shri Anil Prabhat Minj, Civil Judge Class-I	Kasdol	Kondagaon	Kondagaon	Civil Judge Class-I & Chief Judicial Magistrate
16.	Shri Deepak Kumar Koshley, Civil Judge Class-I	Gharghora	Ambikapur	Surguja at Ambikapur	I Civil Judge Class-I & Chief Judicial Magistrate,
17.	Shri Bhupendra Kumar Vasnikar, IV Civil Judge Class-I	Durg	Raipur	Raipur	I Civil Judge Class-I & Chief Judicial Magistrate
18.	Shri Damarudhar Chouhan, Civil Judge Class-I	Kunkuri	Bilaspur	Bilaspur	I Civil Judge Class-I & Chief Judicial Magistrate
19.	Shri Manish Kumar Dubey, Civil Judge Class-I	Bilha	Jashpur	Jashpur	I Civil Judge Class-I & Chief Judicial Magistrate
20.	Smt. Chhaya Singh, II Civil Judge Class-I	Bilaspur	Surajpur	Surajpur	I Civil Judge Class-I & Chief Judicial Magistrate


Contd....3/-

(3)

21.	Shri Balram Kumar Dewangan, III Civil Judge Class-I	Durg	Jagdalpur	Bastar (Jagdalpur)	I Civil Judge Class-I & Chief Judicial Magistrate,
22.	Ku. Chitrlekha Sonwani, II Civil Judge Class-I	Mungeli	Kanker	Kanker	I Civil Judge Class-I & Chief Judicial Magistrate
23.	Shri Mohan Singh Korram, II Civil Judge Class-I	Durg	Durg	Durg	I Civil Judge Class-I & Chief Judicial Magistrate
24.	Shri Ajay Kumar Xaxa, Civil Judge Class-I	Pratappur	Ramanujganj	Balrampur at Ramanujganj	Civil Judge Class-I & Chief Judicial Magistrate
25.	Shri Digvijay Singh, Deputy Secretary, Chhattisgarh State Legal Services Authority	Bilaspur	Rajnandgaon	Rajnandgaon	I Civil Judge Class-I & Chief Judicial Magistrate
26.	Smt. Rashmi Netam, II Civil Judge Class-I	Rajnandgaon	Baikunthpur	Koriya (Baikunthpur)	I Civil Judge Class-I & Chief Judicial Magistrate
27.	Shri Krishnakant Bhardwaj, Civil Judge Class-I	Bhanupratapur	Sukma	Sukma	Civil Judge Class-I & Chief Judicial Magistrate
28.	Shri Pankaj Alok Tirkey, II Civil Judge Class-I	Surajpur	Raipur	Raipur	III Civil Judge Class-I & Additional Chief Judicial Magistrate
29.	Ku. Parul Shrivastava, II Civil Judge Class-I	Baloda-Bazar	Khairagarh	Khairagarh	Civil Judge Class-I & A.C.J.M.

Note: The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 unless they complete five years of continuous service as Civil Judge Class-I/Senior Civil Judge.

BY ORDER OF THE HIGH COURT


2.7.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 723/Confdl./2019
II-3-1/2019

Bilaspur, dated the 09th July, 2019

Contd....4/-

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
 - a) Smt. Sanjaya Ratrey, Civil Judge Class-I & Chief Judicial Magistrate, Dantewara
 - b) Shri Jitendra Kumar Thakur, Civil Judge Class-I & Chief Judicial Magistrate, Bemetara
 - c) Shri Jagdish Ram, I Civil Judge Class-I & Chief Judicial Magistrate, Kawardha
 - d) Shri Anil Kumar Bara, I Civil Judge Class-I & Chief Judicial Magistrate, Surajpur
 - e) Shri Santosh Kumar Mahobia, Civil Judge Class-I, Saraipali
 - f) Ku. Pushplata Markande, II Civil Judge Class-I, Raigarh
 - g) Smt. Mona Chauhan, Civil Judge Class-I, Pendra-Road
 - h) Shri Krishna Kumar Suryawanshi, II Civil Judge Class-I, Baikunthpur
 - i) Ku. Vandana Verma, Civil Judge Class-I, Kurud

(5)

- j) Shri Santosh Thakur, Addl. Judge to the Court of Civil Judge Class-I, Katghora
- k) Shri Narendra Kumar, Civil Judge Class-I, Katghora
- l) Smt. Shyamwati Maravi, III Civil Judge Class-I, Kawardha
- m) Smt. Monika Jaiswal, Civil Judge Class-I, Bhatapara
- n) Smt. Sushma Lakra, Civil Judge Class-I, Patan
- o) Shri Anil Prabhat Minj, Civil Judge Class-I, Kasdol
- p) Shri Deepak Kumar Koshley, Civil Judge Class-I, Gharghora
- q) Shri Bhupendra Kumar Vasnikar, IV Civil Judge Class-I, Durg
- r) Shri Damarudhar Chouhan, Civil Judge Class-I, Kunkuri
- s) Shri Manish Kumar Dubey, Civil Judge Class-I, Bilha
- t) Smt. Chhaya Singh, II Civil Judge Class-I, Bilaspur
- u) Shri Balram Kumar Dewangan, III Civil Judge Class-I, Durg
- v) Ku. Chitralkha Sonwani, II Civil Judge Class-I, Mungeli
- w) Shri Mohan Singh Korram, II Civil Judge Class-I, Durg
- x) Shri Ajay Kumar Xaxa, Civil Judge Class-I, Pratappur
- y) Shri Digvijay Singh, Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur
- z) Smt. Rashmi Netam, II Civil Judge Class-I, Rajnandgaon
- aa) Shri Krishnakant Bhardwaj, Civil Judge Class-I, Bhanupratapur
- bb) Shri Pankaj Alok Tirkey, II Civil Judge Class-I, Surajpur
- cc) Ku. Parul Shrivastava, II Civil Judge Class-I, Baloda-Bazar

for information and compliance. They are directed to take charge at their new place of posting on or before 18th July, 2019.

- (21) District & Sessions Judge, Dakshin Bastar at Dantewara/ Bemetara/ Kabirdham at Kawardha/ Mahasamund/ Raigarh/ Bilaspur/ Koriya (Baikunthpur)/ Dhamtari/ Korba/ Baloda-Bazar/ Durg/ Jashpur at Jashpurnagar/ Mungeli/ Surajpur/ Rajnandgaon/ Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (22) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Raipur/ Janjgir-Champa/ Kondagaon/ Surguja at Ambikapur for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Central Filing/Supreme Court & Copying/ O/o R.G./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / District Establishment / Pension /Protocol Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

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(6)

- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


2.7.2017

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL